

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5685

ANSWERED ON:03.05.2005

MEETING OF STANDING COMMITTEE OF INTER-STATE COUNCIL

Pandey Dr. Laxminarayan;Saradgi Shri Iqbal Ahmed;Tripathi Shri Chandramani

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether a meeting of the Standing Committee of the Inter-State Council was held in Delhi recently;
- (b) if so, the details thereof alongwith the particulars of participants;
- (c) the details of the discussions held and the decisions arrived at; and
- (d) the time by which the decisions taken in the meeting are likely to come in force?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a): The 10th meeting of the Standing Committee of the Inter-State Council was held in New Delhi on 29th March, 2005.

(b): The meeting, chaired by the Union Home Minister, was attended by the Union Ministers of Law and Justice; Shipping, Road Transport & Highways; Communication & Information Technology; Minister of State for Personnel, Public Grievances & Pensions as also the Chief Ministers of Andhra Pradesh, Gujarat, Jammu & Kashmir, Karnataka and Uttar Pradesh.

(c) and (d): The Committee considered the agenda items on Blue Print of Action Plan on Good Governance and Disaster Management - Preparedness of State to cope with disasters and their suggestions to enhance the preparedness. The Standing Committee agreed with the road map proposed for improving governance and with the measures suggested to cope with disasters. The Standing Committee also recommended that there is a need to set up a National Centre for Good Governance with a view to showcase the best practices of good governance and provide opportunity to States to adopt them. It is not possible to indicate any timeframe for implementation of the recommendations of the Standing Committee, as these are to be first considered by the Inter-State-Council & thereafter referred to the Government for consideration, with such further amendments/observations that the Council might like to suggest.